

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND :MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated Guwahati the 05th April, 2022

NO. HC.VII-167(Pt.-VIII)/2014/2351/A #### The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers to attend the **2 (two) day seminar on "Speedy Trial & Efficient Prosecution"** to be organised by the S.V.P. National Police Academy, Hyderabad on **05th and 06th May, 2022.**

Sl. No	Name and Designation with Batch	Address	Mobile No.	Email-id
1.	Shri Devabrata Kalita, Sub-Divisional Judicial Magistrate (S), Jorhat (Batch-2017)	O/o the Chief Judicial Magistrate, Jorhat, Near Baruah Chari Ali, Jorhat, Assam -785001	8638101537	devabratakalita@gmail.com
2.	Shri Siddarth Brook, Judicial Magistrate, 1 st Class, Kamrup(M) (Batch-2017)	O/o Chief Judicial Magistrate's Court Complex, Near DC Office, Panbazar, Guwahati-781001	8638747098	brook4all@yahoo.co.in
3.	Shri Andrew Lalhruaitluanga, Civil Judge-cum-Judicial Magistrate, 1 st Class, Kolasib (Batch-2017)	O/o District Court Venglai, Kolasib – 796081 Mizoram	8575278208	andrew.chawngthu@gmail.com

Further, the nominated officers are directed to submit a report after completion of the Seminar.

By order,

Sd/- R. A. Tapadar
REGISTRAR (JUDICIAL)

Memo No. HC.VII-167(Pt.-VIII)/2014/2352-2569/A, Dated 05-04-2022

Copy for information & necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.

3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

4. The Principal Accountant General (A&E), Mizoram, Aizawl for information and necessary action.

The Officer is placed on deputation for the programme on condition that (a) the Officer will be treated as on duty during the training period & (b) he will be entitled to T.A. & D.A. as admissible under the Rules.

5. The Registrar (Admin./Vigilance/ Esstt.), Gauhati High Court, Guwahati.

6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

7. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl.

(He is requested to inform the nominated Judicial Officer accordingly).

8. The District & Sessions Judge,
Jorhat/ Kamrup (M)

(He/ She is requested to inform the nominated Judicial Officer(s) under his/her control accordingly).

9. Dr. Anju Choudhary, Assistant Director (Law) & Seminar Director, SVP National Police Academy, Hyderabad- 500052

10. The Joint Registrar (Judl. / PM&P), Gauhati High Court, Guwahati.

11. Shri Devabrata Kalita, Sub-Divisional Judicial Magistrate(S), Jorhat, Assam.

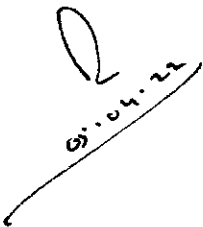
12. Shri Siddarth Brook, Judicial Magistrate, 1st Class, Kamrup(M), Assam.

13. Shri Andrew Lalhruaitluanga, Civil Judge-cum-Judicial Magistrate, 1st Class, Lunglei, Mizoram.

The nominated Officers are required to participate in the Seminar only on receipt of confirmation of nominations from the Academy.

Also, the nominated officers may contact UDC to Seminar Director at Mobile No: 9032809101, Landline No: 040-24234756 or email at dwalekar@svpnpa.gov.in for any clarification or further information.

14. The Deputy Registrar (Finance/Protocol), Gauhati High Court, Guwahati.



✓ 15. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).

16. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy.**

17. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

18. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

R. A. Tapindan
05.04.22

REGISTRAR (JUDICIAL)